

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

ABSTRACT

SENIOR CIVIL JUDGES – Posting of **Sri P.Pradeep Naik**, whose suspension was revoked and reinstated into service as Senior Civil Judge – **ORDERS - ISSUED.**

ROC.NO.2914/2022-B.SPL.,

NOTIFICATION NO.326 –B.SPL.

DATED:22.07.2022.

- READ:**1. High Court's proceedings order Roc No 422 & 816/2019 –
Vigilance Cell, dated 31.10.2019.
2. High Court's proceedings order Roc No 422 & 816/2019-
Vigilance Cell, dated 15.07.2022.

The High Court passed the following Posting orders:

Sri P.Pradeep Naik, Formerly Senior Civil Judge, Huzurabad, Karimnagar District, who was placed under suspension vide High Court's Proceedings 1st read above and whose suspension was revoked and reinstated into service in the High Court's Proceedings 2nd read above is posted as VII Additional Judge, City Civil Court, Hyderabad (**post kept vacant**).

I

Smt M.Kiran Mahi, I Additional Judge, City Civil Court, Hyderabad who is holding the full additional charge of the post of VII Additional Judge, City Civil Court, Hyderabad will immediately handover charge of the said post to Sri P.Pradeep Naik and get herself relieved from the said post.

II

Sri P.Pradeep Naik, shall take charge of his post from I Additional Judge, City Civil Court, Hyderabad, immediately.

NOTE: The Order placed in the High Court's Website <https://tshc.gov.in> and the downloaded copy from the web site is valid for joining duty.

Rawa
22/7/22

REGISTRAR (VIGILANCE)

To

1. The officer and In-charge officer concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordship's kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Prl. District and Sessions Judge, Karimnagar and Chief Judge, City Civil Court, Hyderabad.
7. The I Additional District and Sessions Judge, Karimnagar and I Addl.Chief Judge, City Civil Court, Hyderabad.
8. The VII Additional Judge, City Civil Court, Hyderabad
9. The I Addl. Judge, City Civil Court, Hyderabad.
10. The District Treasury Officer, Karimnagar.
11. The Sub-treasury Officer, Huzurabad.
12. The Pay Accounts Officer, Hyderabad.

13. **THE SECTION OFFICERS:-**

- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section
(e) Work Review Cell, (f) O.P. Cell, (g) D.Budget,
(h) Enquiry Cell (i) Computer Section, (J) Special Officers Section,

High Court for the State of Telangana.
Spare.